

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1500  
ANSWERED ON:06.03.2013  
FIRE SAFETY IN SCHOOLS  
Gandhi Shri Feroze Varun

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government is taking any steps to enforce fire safety in schools across the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a)&(b):Education being a subject in the concurrent list of the Constitution, and the majority of schools being under the jurisdiction of the State Governments, it is for the respective State Governments/Union Territories to take appropriate decisions in this matter. However, the Ministry of Human Resource Development had written to all the State Governments vide their letter dated 27th July, 2004, to ensure the safety and the well being of the children in the schools by taking necessary measures for the fire safety in the school buildings. The Affiliation Bye-Laws of the Central Board of Secondary Education (CBSE) inter-alia provide that the school should scrupulously observe the guidelines from the Municipal Authority/District Collectorate/Transport Department regarding drinking water, fire safety and transport in the schools. The schools are also expected to obtain and submit fresh certificate regarding the fulfillment of these requirements every five years. The CBSE issues instruction from time to time in this regard.

(c):Does not arise.